

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 28th January, 2019

Time : 10:30 AM

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------------------|--|---|--|---------|
| FOR ADMISSION | | | | |
| 1. | Original Application No. 28/2018(CZ) | Aavantika Gas Ltd. Vs UIO, through its Secretary, MoEF & CC & Ors. | Mr. Aniket Abhay Naik, Adv. | |
| 2. | Original Application No. 46/2018(CZ) (M.A.No.129/18) | Pankaj Singh Vs State of MP & 8 Ors. | Mr. Ankur Pastor, Adv. for Applicant | |
| 3. | Original Application No. 47/2018(CZ) (M.A.No.130/18) | Pankaj Singh Vs State of MP & 8 Ors. | Mr. Ankur Pastor, Adv. for Applicant | |
| AFTER NOTICE | | | | |
| 4. | Original Application No. 132/2017(CZ) (W.P.No.4277/17) | Prakash Tomar Vs State of MP & Ors. | Mr. Prabhat Kumar Shukla, Adv. Mr. S.P. Tiwari, Adv. Mr. Pravin Diwedi, Adv. Mr. M.S. Tiwari, Adv. Mr. Akash Telang, Adv. | |
| 5. | Original Application No. 22/2018(CZ) | Chhail Singh Rathore Vs State of Rajasthan & 5 Ors. | Mr. Atul Shrivastava, Adv. | |
| FOR COMPLETION OF PLEADING | | | | |
| 6. | Original Application No. 50/2015(CZ) | Sanjiv Tiwari Vs. Digamber Jain & 10 Ors. | Mr. Sanjiv Tiwari, Applicant in person. Mr. Dharamveer Sharma, Adv. Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv. Mr. Pradeep Jain, Adv. | |
| 7. | Original Application No. 67/2017(CZ) (M.A.No.364/17) | Yashwardhan Singh Yadav Vs State of MP & Ors. | Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. | |
| 8. | Original Application No. 101/2017(CZ) | Shailendra Jain Kanje Vs State of MP & 6 Ors. | Mr. K.P.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarSrivastava, Adv. Mr. Akash Ambedkar, Adv. | |

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 28-01-2019 shall be adjourned to 28-02-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in